## 6411 Written Answers BHADRA 1, 1888 (SAKA) Written Answers 6412

(ग) उन्हें किन किन विभागों में लगाने का निर्णय किया गया है ?

खाद्य कृषि, सामुदायिक विकास तथा सहकार मंत्राजय में उपमंत्री (श्री शिन्दे) : (क) उत्तर प्रदेश सरकार का अपने यहां वर्तमान सामुदाधिक विकास खण्डों का पुनर्गठन करने और फलस्वरूप उनकी संख्या घटाने का विचार है । केन्द्रीय सरकार ने इन प्रस्तावों के लिए सामान्यतः भपनी सहमति दे दी है ।

(ख) ग्रौर (ग) राज्य से ग्रभी जानकारी प्राप्त नहीं हई है।

#### **Beypore** Port

3114. Shri Mohammed Koya: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether there are any proposals to develop the Beypore Port;

(b) if so, the details thereof; and

(c) the amount proposed to be spent next year?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). Certain proposals have been received from the State Government for the devlopment of Beypore during the Fourth Five Year Plan. These include the dredging of Beypore Bar and Channel. The details of the Fourth Plan are at present under consideration in consultation with the Planning Commission.

#### Manufacture of Grain Silos

3115. Shri S. M. Banerjee: Shri Daj<sup>i</sup>:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that some of the engineering units in the country have offered to manufacture grain silos on the model of silos received from U.S.A.; and

(b) if so, whether any offer inst been made by them; and

(c) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and(b). Yes, Sir.

(c) The question of construction of grain silos is still under the consideration of the Government, As and when a decision is taken in this regard, tenders would be called and the offers of such parties would be taken into consideration.

## Stocking of Foodgrains in Godowns of Delhi

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3116. Dr. Ram Monohar Lohia: Shri Ram Sewak Yadav: Shri Madhu Limaye; Shri Kashi Ram Gupta: Shri Kishen Pattnayak: Shri S. M. Banerjee;

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government godowns of foodgrains in Delhi, which are situated farther away and which entail higher transportation charges, remain all the time fully occupied with foodgrains than the godowns which are nearer;

(b) the details of stocks in each godown during the last three years; and

(c) the reasons for incurring greater expenditure on transportation in stocking foodgrains in more distantly located godowns?

The Minister of State in the Ministry of Food. Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) to (c). There are three groups of Central

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godowns in Delhi, namely, at Naraina (West Patel Nagar), at C.T.O. (New Pusa) and at Shaktinagar. A statement showing the monthly opening stocks during the last three years in each of these three groups of godowns in Delhi is laid on the Table of the House. [Placed in Library. See No. LT-6867/66]. in these Stocks godowns are maintained on the basis of their storage capacity, operational requirements and whether or 7.ot railway sidings, both metre gauge and broad gauge, are available. The enclosed statement will indicate that it will not be correct to say that Government godowns of foodgrains in Delhi, which are situated farther away, remain all the time fully occupied with foodgrains than the nearer godowns.

## Subsidy for Purchase of Seeds

**3117. Shri Hem Raj:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether it  $i_S$  a fact that the Central Government have been subsidizing the State Governments for the supply of seeds to the agriculturiets;

(b) if so, whether it has stopped its payment of subsidy to the State Governments and the State Governments in turn have stopped subsidizing seeds to the agriculturist;

(c) whether it is a fact that agriculturists of the northern hill tracts are too poor to purchase seeds without subsidy; and

(d) if so, whether Government propose to extend subsidy to them?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhay Misra): (a) and (b). With a view to encouraging institutional agencies like Panchayats Cooperatives and other agencies recognised by the Agriculture Departments of the States to underlake distribution of improved seeds more extensively, it was decided by the Government of India in December, 1962, that for improved seeds of foodgrains (other than hybrid maize), certified by the State Departments of Agriculture as to quality and purity, a premium of upto Rs. 2|- per maund, to be shared equally between the Centre and the States would be admissible during the remaining period of the Third Plan. For hybrid maize and improved seeds of jute, groundnut and cotton, the subsidy given by the State Governments is shared equally between the Centre and the States. This arrangement is being continued for the year 1966-67. The discontinuance of subsidies on improved seeds of foodgrains during the remaining period of the Fourth Plan period is under consideration.

(c) No, Sir.

(d) There is no proposal to grant any special subsidy in these areas apart from the assistance mentioned in answer to parts (a) and (b) above, which is applicable to these areas also.

### Dredging the River Hooghly

3118. Shri Buta Singh: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that during the last few weeks there have been numerous instances of grounding of ships in the river Hooghly;

(b) whether it is also a fact that these accidents are due to the standard of dredging in the river having much deteriorated in the last few months;

(c) whether Government are **aware** that many steamers do not ordinarily like to call at the Calcutta Port because of these growing difficulties and the risk and danger involved; and

(d) if so, the action taken in the matter?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva